

(B)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.78/91

Date of Judgment 23.10.1991

in
O.A.No.867/91.

1. P.Seetharam
2. K.B.G.Tilak
3. P.Chalapathi Rao
4. M.Narasimha
5. D.Vijayakumar
6. J.Niranjan Kumar
7. A.S.Pathan
8. S.Sudhakar
9. W.N.Chary
10. M.Upender
11. M.Bondyalu
12. N.Mariadas
13. D.V.Bhasker Rao
14. G.Prasad
15. B.Ranga Reddy
16. V.Krishna Reddy
17. P.Yeshwanth Rao
18. Ch.Irmaiah
19. P.John
20. R.Tejan
21. Ch.Rajeshwar
22. D.Krishna Reddy
23. D.Ashok
24. M.Ramesh Babu
25. Smt. B.Rajamma
26. S.Ramchander
27. Guruva Reddy
28. R.Kumar Babu
29. Kumaraswamy
30. V.Satyanarayana Reddy
31. B.Raoji
32. Ch.Somaiah
33. Ch.Sham Rao
34. G.Ramaiah
35. K.Mohan Rao

.. Petitioners/Applicants

Vs.

1. Chief General Manager,
Telecommunications,
A.P.Circle,
Door Sanchar Bhavan,
Station Road,
Hyderabad.
2. Chief Accounts Officer,
O/o Chief General Manager,
Telecommunications, Abids,
Hyderabad.
3. Secretary,
Dept. of Telecommunications,
Govt. of India,
Door Sanchar Bhavan,
New Delhi.

.. Respondents/Respondents

Petitioners/
Counsel for the/Applicants : Shri S.Ramakrishna Rao

Counsel for the Respondents/ : Shri Jaganmohan Reddy,
Respondents Addl. CGSC

.....2

(W)

CORAM:

Hon'ble Shri R.Balasubramanian, Member(Admn).

(Judgment delivered by Hon'ble Shri R.Balasubramanian, Member(Admn)).

This review petition has been filed by Shri P.Seetharam and 34 others against the Chief General Manager, Telecommunications, A.P.Circle, Door Sanchar Bhavan, Station Road, Hyderabad and 2 others, seeking a revision of the orders not admitting the O.A.No.867/91 through the orders contained in M.A.No.1072/91 thereon. In the M.A. referred to I have held that sufficient case for condonation of delay in filing the O.A. was not made out and hence dismissed the M.A. No.1072/91. Since the delay in filing the O.A. was not condoned the O.A. was hit by limitation and hence not admitted. In the review petition no apparent error has been pointed out and no new material which was not available at that time has also been brought forth. Hence the review petition is dismissed.

R.Balasubramanian

(R.Balasubramanian)
Member(Admn).

Dated: 23rd October, 1991.

8/10/91
Dy. Registrar (J)

To

1. The General Manager, Telecommunications, A.P.Circle, Door Sanchar Bhavan, Station Road, Hyderabad.
2. The Chief Accounts Officer, O/o Chief General Manager, Telecommunications, Abids, Hyderabad.
3. The Secretary, Dept. of Telecommunications, Govt.of India, Door Sanchar Bhavan, New Delhi.
4. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
5. One copy to Mr.M.Jaganmohan Reddy, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm

End of page 2

26/10/91
TYPED BY

COMPARED BY

CHECKED BY *SW*

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

S.V.C

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANTAN : M(A)

AND

THE HON'BLE MR.

M(J)

DATED: 23-10-1991

ORDER/ JUDGMENT

M.A./R.A./C.A. No.

in

O.A.No. 867 | 91 ✓

T.A.No.

(W.P.No.)

Admitted and Interim directions
Issued.

Allowd.

Disposed of with directions

RP
Dismissed. ~

Dismissed as withdrawn.

Dismissed for Default.

M.A. Ordered/Rejected

No order as to costs.

pvm

23/10/91

23/10/91